

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 02 of 2020

In the matter of:

Volkswagen Finance Pvt. Ltd.

....Appellant

Vs.

Shree Balaji Printopack Pvt. Ltd. & Anr.

...Respondents

Present

For Appellant: Mr. Sanjeev Sagar & Ms. Nazia Parveen, Advocates.

For Respondents: Mr. Nazim Khan, Advocate.

**Mr. Nilotpal Shyam, Advocate for Respondent/
Liquidator.**

ORDER

(Through Virtual Mode)

23.09.2020: Heard Counsel for the Appellant and Counsel for the Liquidator. Counsel for the Appellant has already filed Written Submissions. Counsel for Respondent No. 1 may file Written Submissions within a week.

Reserved for Judgment.

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

Sim/md